

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3211
TO BE ANSWERED ON 04.08.2016

STATUS OF RURAL SCHEMES

3211. DR. PRITAM GOPINATH MUNDE:
SHRI R. GOPALAKRISHNAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of project proposals received, sanctioned and pending with regard to various rural development schemes in the country during the last three years and the current year, State/UT-wise;
- (b) the date from which these projects are pending along with the reasons for their pendency and the time by which these projects are likely to be approved, State/ UT-wise;
- (c) the details of funds allocated and expenditure incurred on ongoing projects during the said period, scheme-wise and State/UT-wise;
- (d) whether certain rural development schemes have been closed/abolished by the Government during the said period and if so, the details thereof along with their likely impact on the life of the rural people;
- (e) whether the Government proposes to formulate a policy to include the suggestions of Public representatives for effective implementation of rural development schemes in the country and if so, the details thereof and the time by which it is likely to be implemented; and
- (f) the steps taken/being taken by the Government for effective implementation of the Rural Development schemes and to achieve the targets thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana -Gramin (PMAY-G) and Pradhan Mantri Gram Sadak Yojana (PMGSY) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, skilling of youths, provision of social assistance and other basic amenities. Mahila Kisan Sashaktikaran Pariyojana (MKSP) and Start-Up Village Entrepreneurship Programme (SVEP), sub schemes of DAY-NRLM, are implemented for farm livelihoods and non-farm livelihoods respectively. Funds under various rural development programmes are released to the States/UTs in accordance with the programme guidelines based on their absorption capacity and utilization of available funds after examining the proposals received from them. MGNREGA is a demand driven programme and central funds are released to the States/UTs on the basis of agreed to labour budgets. The details of project proposals are at **Annexure-I**.

(c): The details of funds allocated and expenditure incurred during the last three years and current year, scheme-wise and State/UT-wise are given at **Annexure-II**.

(d): In pursuance of the goal of 'Housing for All by 2022' Indira Awaas Yojana has been restructured as PMAY-G. Provision of Urban Amenities in Rural Areas (PURA) has been restructured as Shyama Prasad Mukherjee RURBAN Mission for delivery of integrated project based infrastructure, development of economic activities and skill development in rural areas.

(e) & (f): The Department of Rural Development has evolved a comprehensive multi-level and multi-tool system of monitoring and evaluation of the implementation of its programmes which include Review by the Union Ministers, Performance Review Committee Meetings, Vigilance & Monitoring Committees, National Level Monitors, Area Officers Schemes, Concurrent Evaluation and Impact Assessment Studies to improve the pace of implementation of programmes and to ensure that the programme benefits reach the rural poor in full measure.

The Ministry has constituted District Development Co-ordination and Monitoring Committee (DDCMC) named as "DISHA" in place of District Vigilance & Monitoring Committee to fulfill the objective of ensuring a better coordination among all the elected representatives in Parliament, State Legislatures and Local Governments (Panchayati Raj Institutions/Municipal Bodies) for efficient and time-bound development of districts in the country. These Committees will monitor the implementation of the programmes in accordance with prescribed procedures and guidelines and promote synergy and convergence for greater impact.

**Annex-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No.
3211 due for reply on 04.08.2016**

Details of proposals received and approved under MKSP upto July, 2016

Sl. No	Name of the State/UT	No. of Projects Received							No. of Projects approved
		2011	2012	2013	2014	2015	2016	Total	
1	Andhra Pradesh	23	5	1				29	23
2	Arunachal Pradesh	2	2		2		7	13	
3	Assam		1				1	2	2
4	Bihar	4			1			5	3
5	Chhattisgarh	1		4			1	6	1
6	Gujarat	9	1				1	11	1
7	Haryana				5	1		6	1
8	Himachal Pradesh	3						3	1
9	Jammu & Kashmir	2		1			1	4	
10	Jharkhand		15	10		1	1	27	10
11	Karnataka	3	2			5		10	3
12	Kerala	3	1	1	1	1	1	8	3
13	Madhya Pradesh	8	9	3	3	1		24	4
14	Maharashtra	7	1	2	2		1	13	2
15	Manipur				6			6	
16	Meghalaya		1					1	
17	Mizoram	8	1		1		1	11	1
18	Nagaland	1	1		2			4	
19	Odisha		12	1			2	15	8
20	Punjab	3		1				4	
21	Puducherry						1	1	
22	Rajasthan	12	1	2			1	16	2
23	Sikkim						1	1	
24	Tamil Nadu	4	2	3				9	1
25	Tripura	2		1	1			4	
26	Uttar Pradesh	5		4	1	1		11	1
27	Uttarakhand	1		6	6			13	
28	West Bengal	2	1	1		1		5	1
29	Multi State		7	1				8	1
	Total	103	63	42	31	11	20	270	69

Annex-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3211 due for reply on
04.08.2016

List of all the States with District and Blocks approved under the SVEP scheme

S no.	State	District	Block	Allocated (in lakhs)	Released (in lakhs)
1	Andhra Pradesh	Chittoor	Kuppam	120	120
2		Chittoor	Srikalahasti		
3		Vizianagram	Srungavarapukota		
4		Vizianagram	Cheepurupalli		
5	Bihar	Gaya	Barchatti	180	180
6		Gaya	Bodh Gaya		
7		Muzaffarpur	Musahari		
8		Muzaffarpur	Maraul		
9		Patna	Dhanarua		
10		Vaishali	Jandaha		
11	Gujarat	Amreli	Khamba	90	90
12		Dahod	Garbada		
13		Panchmahal	Ghoghamba		
14	Haryana	Bhiwani	BawaniKhera	60	60
15		Mewat	Tauru		
16	Jammu & Kashmir	Ganderbal	Lar	60	60
17		Kathua	Basholi		
18	Jharkhand	Pakur	Littipara	180	180
19		Pakur	Pakunia		
20		Ranchi	Angara		
21		Simdega	Kolibera		
22		W Singhbhum	Khutpani		
23		W Singhbhum	Manoharpur		
24	Madhya Pradesh	Barwani	Rajpur	90	90
25		Dindori	Samnagar		
26		Sheopur	Karahal		
27	Maharashtra	Solapur	Barshi	60	60
28		Solapur	Mohol		
29	Nagaland	Dimapur	Chumukedima	60	60
30		Kohima	Jakhama		
31	Odisha	Mayurbhanj	Morada	60	60
32		Nayagarh	Ranpur		
33	Rajasthan	Ajmer	Kekri	60	60
34		Chittorgarh	Begun		
35	Telangana	Mahbubnagar	Bijinepally	60	60
36		Warangal	Eturnagara		
37	Uttar Pradesh	Aligarh	Tappal	60	60
38		Mirzapur	Chanve		
39	West Bengal	Cooch Behar	Dinhata-1	60	60
40		S 24 Parganas	Patharpratima		
41	Kerala	Pathanamthitta	Parakkode	60	60
42		Ernakulam	Vaduvukode		
43	Chhattisgarh	Kanker	Narharpur	120	120
44		Bastar	Bastar		
45		Dhamtari	Kurud		
46		Ambikapur	Lakhanpur		

**Annex-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3211 due
for reply on 04.08.2016**

Proposal approved under dedicated fund for Financial Inclusion

Sl	State	Title of Proposal	Units proposed	Budget approved by EC
1	Bihar	Conducting feasibility study for replication of Streenidhi model in Bihar	State level	Rs 49,87,000
2	Chhattisgarh	Alternative Banking Channels to ensure Financial Services at doorstep for Rural Chhattisgarh	70 BC points	Rs 50,00,000
3	Jharkhand	Alternative Banking Channels to ensure Financial Services at doorstep for Rural Jharkhand	225 BC points (22 units)	Rs 50,00,000
4	Jharkhand	Mobile Based Financial Services Delivery	10 blocks	Rs 1,05,00,000
5	Jharkhand	Strengthening Community Fund Management Systems & Processes at cluster level federations	15 CLF	Rs 4,16,30,000
6	Karnataka	Setting up an alternate Financing Channel for delivery of Financial services to SHGs	State level	Rs 50,00,000
7	Maharashtra	Assured Credit Source through Community Based Financial Institution (CBFI)	6 CLF	Rs 1,56,09,000
8	Maharashtra	Doorstep banking services to rural community through business correspondent model	350 BC points	Rs 50,00,000
9	Maharashtra	Samvaad – Improved repayment through rural BPO	State Level	Rs 6,14,29,375
10	Maharashtra	Transaction in SHGs using Mobile Technology	8 blocks	Rs 89,52,000
11	Maharashtra	Improved access to credit through partnership with NABAFIN, Pvt Banks and RRBs	3 districts	Rs 1,03,92,000
12	MP	Enhancing Financial Inclusion through Bank Correspondent Agents	217 BC points	Rs 50,00,000
13	Odisha	Promoting Block Level Federation (BLF) as comprehensive Financial Inclusion Hub	32 GPLF	Rs 1,55,15,000
14	Tamil Nadu	Setting up an Women Cooperative Bank for supplementing credit and other financial service delivery to SHG and SHG Members for taking up income generating activities	State Level	Rs 50,00,000
15	West Bengal	Establishing specialized institution for delivery of financial services to institutions of poor (SHGs)	State Level	Rs 45,00,000
16	West Bengal	Mobile Based Financial Services Delivery	9 blocks	Rs 3,58,00,000
17	Odisha	Proposal for promoting SHG Members/ GPLF as BC Agents	200 BC points	Rs 50,00,000
18	Assam	Proposal for promoting SHG Members as BC Agents	160 BC points	Rs 79,26,300
19	Bihar	Strengthening Service Delivery Capacity of RRBs through Specialized Centers for SHG Bank Linkage and Allied Services	77 Blocks	Rs 59596000
20	Bihar	Community Managed Alternate Banking Channel To Ensure Total Financial Inclusion	77 blocks	Rs 23273000
21	Rajasthan	Developing Community Institution to provide door step financial services through SHG members as Business Correspondent Agents in Rajasthan	216 BC points	Rs 50,00,000
22	Rajasthan	Strengthening Cluster Level Federations in selected NRLP blocks in Rajasthan	6 blocks	Rs 34425000
23	Rajasthan	Setting up Development Financial Institution for Women SHG in Rajasthan	State Level	Rs 50,00,000

**Annex-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No.
3211 due for reply on 04.08.2016
Summary of all Convergence proposals funded out of
World Bank Dedicated funds for Convergence**

SI No	Name of SRLM	Title of Project	Coverage	HHs Covered	Budget in Crores
1	Jharkhand State Rural Livelihoods Mission	Development of Model Convergence Blocks	04 districts, 7 Blocks and 603 Villages	109000	7.92
2	Sanjeevini- Karnataka State Rural Livelihoods Mission	Convergence	04 Districts, 04 Talukas, and 146 GPs, 673 Villages	257084	5.58
3	Umed, Maharashtra	Convergence	06 Districts, 09 Blocks	260000	13.26
4	RGAVP- Rajasthan	Convergence	03 Districts, 03 Blocks, 3169 Villages	40000	4.01
5	Tamil Nadu State Rural Livelihoods Mission	Convergence	04 Districts, 06 Blocks, 166 GPS	64484	5.79
6	Uttar Pradesh State Rural Livelihoods Mission	Convergence	06 Districts, 06 Blocks, 400 Villages		8.51
7	Jeevika- Bihar	Convergence with SBM & FNHSW	04 districts, 7 Blocks and 88 Panchayats	133147	6.72
8	Bihan- Chhattisgarh	Convergence of Schemes and NSAPs	05 Districts, 05 Blocks and 382 Panchayats	64400	6.66
9	West Bengal State Rural Livelihoods Mission	Convergence	01 District, 04 Blocks, 34 GPs, 516 Villages	176116	5.71
	Total		37 Districts and 51 Blocks	1104231	64.16

**Annex-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question
No. 3211 due for reply on 04.08.2016**

**Houses sanctioned under PMAY-G (previously IAY) in the last three years and
current year**

S.No.	State	2013-14	2014-15	2015-16	2016-17
1	ANDHRA PRADESH	207313	78258	65976	56111
2	ARUNACHAL PRADESH	6870	2017	1357	6754
3	ASSAM	138695	183171	123193	164245
4	BIHAR	605550	280255	236271	476715
5	CHATTISGARH	48004	42889	36158	174119
6	GOA	1393	586	495	761
7	GUJARAT	107880	34105	28753	84924
8	HARYANA	18029	34771	29314	19106
9	HIMACHAL PRADESH	7064	4688	2635	3644
10	JAMMU AND KASHMIR	15952	13484	7579	12724
11	JHARKHAND	67153	49701	41901	172588
12	KARNATAKA	87816	94995	80087	69576
13	KERALA	45738	59060	49792	24341
14	MADHYA PRADESH	112936	115186	97109	335036
15	MAHARASHTRA	137314	188319	158763	172264
16	MANIPUR	8011	4658	3133	8459
17	MEGHALAYA	13865	8433	5672	12732
18	MIZORAM	3661	1293	870	3593
19	NAGALAND	10439	1480	996	6840
20	ORISSA	128057	160610	135403	296127
21	PUNJAB	19531	56750	47844	18293
22	RAJASTHAN	85460	101015	85162	187094
23	SIKKIM	1436	1834	1234	1957
24	TAMIL NADU	88436	53429	45044	131831
25	TELANGANA		67312	56748	38097
26	TRIPURA	13368	9550	6423	17741
27	UTTAR PRADESH	297223	425299	358551	430065
28	UTTARAKHAND	14012	11443	6432	8120
29	WEST BENGAL	185594	432803	364877	326338
30	ANDAMAN AND NICOBAR	2081	867	609	157
31	DADRA & NAGAR HAVELI	419	223	157	227
32	DAMAN & DIU	162	60	43	40
33	LAKSHADWEEP	188	22	16	57
34	PUDUCHERRY	1065	412	549	321
	Total	2480715	2518978	2079146	3260997

Annex-I (cont...)**Annex-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred
Question No. 3211 due for reply on 04.08.2016****Details of Proposals received and sanctioned under PMGSY**

2014-15			
Sl No	State	No. of road works cleared by Ministry	Value of Road works cleared by Ministry (Rs. In Crores)
1	Himachal Pradesh	100	246.29
2	Punjab	48	92.31
3	Sikkim	46	136.99
4	West Bengal	76	328.58
5	Arunachal Pradesh	22	201.45
6	Manipur	208	630.57
7	Maharastra	129	359.1
8	Tamil Nadu	410	359.88
	TOTAL	1039	2355.17
2015-16			
1	Kerala	1	3.04
2	Madhya Pradesh	887	1411.37
3	Jharkhand	19	25.84
4	Punjab	124	867.86
5	Madhya Pradesh	794	991.4
	Total	1825	3299.51
2016-17			
1	Chhatisgarh	299	670.25
2	Gujarat	44	50.81
3	Rajasthan	1467	1611.92
4	Madhya Pradesh	387	555.44
5	Himachal Pradesh	190	649.48
6	Odisha	474	1236
7	Tamil Nadu	595	758.44
8	Jharkhand	171	332.02
9	Haryana	5	39.16
10	Uttarakhand	189	989.96
11	Jharkhand	688	1053.43
	Total	4509	7946.91

Annex-I referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3211 due for reply on 04.08.2016

Details of Action Plan proposals received, approved and pending from States in last three years and current year under DDU-GKY

Sl no.	2013-14		2014-15		2015-16		2016-17	
	State	Status	State	Status	State	Status	State	Status
1	Gujarat	Approved	Kerala	Approved	AP	Approved	AP	Approved
	Rajasthan	Approved	Odisha	Approved	Bihar	Approved	Assam	Approved
			UP	Approved	Karnataka	Approved	Bihar	Approved
					Maha-rashtra	Approved	Chhattisgarh	Approved
					Punjab	Approved	Gujarat	Approved
					TN	Approved	HP	Approved
					Telangana	Approved	J&K	Approved
							Jharkhand	Approved
							Karnataka	Approved
							Kerala	Approved
							MP	Approved
							Maharashtra	Approved
							Odisha	Approved
							Punjab	Approved
							Rajasthan	Approved
							TN	Approved
							Telangana	Approved
							Tripura	Approved
							UP	Approved
							Uttarakhand	Approved
						West Bengal	Approved	

Annex-II (cont...)

Annex-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3211 due for reply on 04.08.2016

State/UT-wise funds released under DDU-GKY (Rs. in Lakh)

Sl no	States	2013-14	2014-15	2015-16	2016-17 (As on 19.07.2016)
1	Andhra Pradesh	4935.00	-	7681.00	-
2	Assam	-	1317.00	185.00	22.00
3	Bihar	-	-	5596.00	-
4	Chhattisgarh	-	-	145.00	16.00
5	Gujarat	3172.50	-	154.00	-
6	Haryana	-	-	598.60	-
7	Himachal Pradesh	-	-	326.00	-
8	Jammu & Kashmir	-	-	150.00	-
9	Jharkhand	-	-	153.00	28.00
10	Karnataka	-	-	7485.55	18.00
11	Kerala	-	4534.00	139.00	-
12	Madhya Pradesh	-	-	188.00	-
13	Maharashtra	-	-	9553.00	26.00
14	Odisha	-	8035.00	4154.00	1607.00
15	Punjab	-	-	2830.00	-
16	Rajasthan	7050.00	-	165.00	-
17	Tamilnadu	-	-	4361.23	-
18	Telangana	-	-	4367.00	-
19	Tripura	-	-	131.00	-
20	Uttar Pradesh	-	16590.00	222.00	-
21	West Bengal	-	-	146.00	-
	Total	15157.50	30476.00	48730.38	1716.98

Expenditure (including State share)

SI No.	State/UT	2013-14	2014-15	2015-16	2016-17*
1	ANDHRA PRADESH	538810.05	283946.01	449688.01	126755.96
2	ARUNACHAL PRADESH	9583.49	3441.52	6558.81	19.60
3	ASSAM	70057.94	50310.65	62124.14	72304.97
4	BIHAR	202696.09	108170.99	161917.44	51880.39
5	CHHATTISGARH	205366.19	175421.54	128319.57	149285.87
6	GUJARAT	49015.40	47121.78	42862.92	32413.17
7	HARYANA	38426.36	21647.06	14139.49	9875.37
8	HIMACHAL PRADESH	57133.35	40623.27	38845.67	12903.42
9	JAMMU AND KASHMIR	76997.54	39159.25	76853.95	31423.03
10	JHARKHAND	91279.80	102908.13	133251.23	77663.56
11	KARNATAKA	209630.18	167569.57	182227.07	111934.10
12	KERALA	130623.94	161696.54	148318.42	76466.67
13	MADHYA PRADESH	264243.92	280536.80	250002.67	158902.37
14	MAHARASHTRA	127940.35	160988.49	184503.76	116903.18
15	MANIPUR	25476.93	26713.59	23119.44	3858.45
16	MEGHALAYA	31925.38	30934.71	27363.10	38045.96
17	MIZORAM	26037.67	11420.13	29858.81	1820.19
18	NAGALAND	29479.90	15781.96	19448.55	41.86
19	ODISHA	128997.62	106892.48	205205.29	103071.72
20	PUNJAB	26209.41	21350.00	30006.39	25668.70
21	RAJASTHAN	261947.95	325186.44	326885.19	247527.27
22	SIKKIM	10931.97	7734.68	9730.76	3991.78
23	TAMIL NADU	394434.23	391954.05	625499.46	201862.00
24	TELANGANA	NA	190374.75	237500.95	95396.71
25	TRIPURA	107527.67	82239.49	137156.76	31518.92
26	UTTAR PRADESH	346042.90	313908.73	297606.16	209374.22
27	UTTARAKHAND	38066.99	31845.33	49237.03	30682.79
28	WEST BENGAL	371989.45	401287.47	485155.35	357802.09
29	ANDAMAN AND NICOBAR	1767.53	904.58	327.86	0.00
30	DADRA & NAGAR HAVELI	NR	NR	NR	0.00
31	DAMAN & DIU	NR	NR	NR	0.00
32	GOA	297.42	457.15	300.59	51.96
33	LAKSHADWEEP	73.64	70.50	29.83	11.01
34	PUDUCHERRY	1136.95	650.20	917.82	76.43
	Total	3874148.21	3603247.84	4384962.49	2379533.72

NA: Not Applicable; NR: Not reported; * as on 17.07.2016

MGNREGA: Mahatma Gandhi National Rural Employment Guarantee Act
MGNREGA is a demand driven programme, no allocation of funds are made

Annex-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3211 due for reply on 04.08.2016

State/UT-wise funds allocated and utilized under PMGSY (Rs. in Crore)

Sl No	State	2013-14		2014-15		2015-16		2016-17 (July'16)	
		Allocation	Expenditure (GOI Share)	Allocation	Expenditure (GOI Share)	Allocation	Expenditure (GOI Share)	Allocation	Expenditure (GOI Share)
1	Andhra Pradesh	386.00	152.56	33.00	330.25	379.20	411.53	404.00	75.47
2	Arunachal Pradesh	391.00	249.36	350.00	362.58	375.00	390.81	421.00	0
3	Assam	980.00	699.01	321.00	538.22	347.82	475.20	402.00	7.82
4	Bihar	2,071.00	1,844.95	1650.00	2259.30	2781.00	1776.87	3000.00	1121.47
5	Chattisgarh	754.00	713.58	277.00	925.18	498.00	759.94	718.00	0.005
6	Goa	1.00	0.00	0.00	0.00	0.00	0.00	0.00	0
7	Gujarat	140.00	477.40	400.00	685.91	474.10	793.66	162.00	22.68
8	Haryana	61.00	8.19	224.00	383.83	304.70	291.81	124.00	0.42
9	Himachal Pradesh	289.00	148.13	86.00	215.04	268.40	315.88	180.00	36.59
10	Jammu & Kashmir	990.00	534.01	424.00	422.73	488.00	258.39	786.00	46.23
11	Jharkhand	640.00	539.55	257.00	785.02	865.00	552.44	868.00	117.17
12	Karnataka	18.00	7.68	237.00	411.23	140.80	279.40	200.00	64.355
13	Kerala	177.00	121.15	152.00	190.59	151.00	160.16	180.00	64.14
14	Madhya Pradesh	1,600.00	1,393.07	726.00	1667.32	1122.00	1798.39	1700.00	551.8
15	Maharashtra	496.00	383.50	221.00	540.37	553.30	622.66	606.00	143.43
16	Manipur	181.00	139.67	100.00	173.94	299.80	284.70	402.00	51.07
17	Meghalaya	58.00	37.70	64.00	83.24	150.70	119.31	210.00	44.12
18	Mizoram	95.00	26.60	56.00	72.35	50.90	44.11	95.00	46.655
19	Nagaland	108.00	77.45	60.00	50.47	4.00	30.42	42.00	0
20	Odisha	1,716.00	1,605.72	1178.00	1666.10	1382.70	1857.50	1650.00	206.035
21	Punjab	292.00	295.61	302.00	285.03	221.10	236.52	135.00	9.905
22	Rajasthan	970.00	718.35	415.00	649.97	559.90	776.33	571.00	51.71
23	Sikkim	137.00	90.57	96.00	94.50	68.60	121.01	90.00	67.95
24	Tamil Nadu	668.00	383.39	227.00	580.72	205.00	98.03	204.00	45.38
25	Telangana			-	-	273.73	281.45	294.00	63.14
26	Tripura	311.00	232.76	190.00	322.83	274.83	250.36	299.00	21.7
27	Uttar Pradesh	1,446.00	824.25	591.00	1002.26	1110.35	1083.39	998.00	383.03
28	Uttarakhand	259.00	260.64	305.00	425.17	409.20	455.24	401.00	56.22

29	West Bengal	1,812.00	1,130.44	1209.00	1414.20	1427.58	1259.84	1356.00	203.42
	Total	17,050.00	13,095.29	10151.00	16538.35	15186.71	15785.36	16498.00	3507.065

PMGSY: Pradhan Mantri Gram Sadak Yojana

Annex-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3211 due for reply on 04.08.2016

State/UT-wise funds allocated, released and utilized under DAY-NRLM (Rs. in Lakh)

Sl. No.	NAME OF STATEs/UTs	2013-14		2014-15		2015-16		2016-17 (as on 19.07.16)
		Allocation	Expenditure*	Allocation	Expenditure*	Allocation	Expenditure*	Allocation
		NRLM #		NRLM #		NRLM #		NRLM #
1	Andhra Pradesh	23466.00	31738.25	20301.00	4069.20	2680.53	2353.52	1185.81
2	Bihar	19616.00	16804.78	10142.00	58730.92	5690.71	43203.27	4835.89
3	Chattisgarh	4405.00	16804.78	2208.00	5441.06	1265.58	8013.42	1074.08
4	Gujarat	3201.00	2273.01	1652.00	3075.85	153.75	0.00	150.00
5	Goa	-	-			916.37	3156.09	765.19
6	Haryana	2028.00	550.00	1009.00	1732.78	546.41	1194.64	450.18
7	Himachal Pradesh	966.00	-	466.00	455.60	231.68	527.86	189.59
8	Jammu & Kashmir	3552.94	1373.00	4871.00	4560.81	2031.38	4523.41	2500.00
9	Jharkhand	7423.00	4854.99	3692.00	11620.64	2143.55	19612.87	1823.41
10	Karnataka	9489.00	1913.55	5606.00	3775.01	2191.83	9653.59	1535.07
11	Kerala	4537.00	3737.69	2396.00	3447.86	977.90	2987.43	688.78
12	Madhya Pradesh	9305.00	11120.76	4719.00	17216.17	2709.81	18132.11	2300.98
13	Maharashtra	12866.00	12968.53	6732.00	15776.32	3651.46	15887.97	3034.46
14	Odisha	10655.00	5239.82	5730.00	7738.92	2854.41	10725.66	2325.13
15	Punjab	1020.00	1371.00	484.00	677.21	262.72	980.73	218.78
16	Rajasthan	5276.00	1749.02	2754.00	1205.13	1417.07	4937.92	1165.63
17	Tamil Nadu	11679.00	7139.44	7329.00	20508.87	2602.08	12677.06	1797.46
18	Telengana	-	-	-	229.61	1915.71	3126.11	847.01
19	Uttar Pradesh	28747.00	574.25	14223.00	5658.06	8261.14	10852.46	6962.06

20	Uttarakhand	1634.00	59.00	772.00	450.32	434.61	603.26	366.56
21	West Bengal	11558.00	5430.55	7028.00	8847.28	3221.30	15119.93	2583.93
22	Pondicherry	-	-	350.00	0.00	475.00	0.00	250.00
23	Arunachal Pradesh	-	-	226.00	0.00	161.82	68.51	
24	Assam	18897.00	6278.73	7103.00	7997.20	4588.89	9404.06	
25	Manipur	1328.00	-	467.00	206.74	285.71	142.64	
26	Meghalaya	1462.00	47.92	467.00	22.11	319.00	561.89	
27	Mizoram	472.00	298.00	207.00	239.76	74.75	97.93	
28	Nagaland	1046.00	733.00	318.00	968.35	221.66	658.46	
29	Sikkim	459.00	-	146.00	0.00	82.43	143.07	
30	Tripura	2643.00	-	866.00	414.70	535.74	746.73	
	TOTAL	197730.94	133060.07	112264.00	185066.48	52905.00	200092.60	37050.00

As per the approval given by Cabinet, for North Eastern States funds will be provided out of the total NE allocation under NRLM on demand basis i.e as per the approved (Rs 21850.00 lakh)

DAY-NRLM: Deendayal Antyodaya Yojana-National Rural Livelihoods Mission; NRLP: National Rural Livelihoods Project; RSETI: Rural Self Employment Training Institutes

Including Interest Subvention (Cat.-II)

*Expenditure against total available funds which also includes State share, opening balance and miscellaneous receipts

Annex-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3211 due for reply on 04.08.2016**State/UT-wise funds allocated and utilized under PMAY (Rs. in Lakh)**

S.No.	States	2013-14		2014-15		2015-16		2016-17 (as on 19.07.2016)	
		Funds Allocated	Funds Utilized	Funds Allocated	Funds Utilized	Funds Allocated	Funds Utilized	Funds Allocated	Funds Utilized
1	ANDHRA PRADESH	113374.34	155874.01	42729.188	50545.92	28818.242	32338.75	42015.73	0.00
2	ARUNACHAL PRADESH	4831.03	328.12	1416.256721	175.29	952.509	0	8218.81	0.00
3	ASSAM	97521.24	54071.02	128586.1681	120627.922	86481.143	79446.82	199853.19	11988.45
4	BIHAR	331160.54	147107.73	153019.4678	229093.627	103203.063	120448.2	356963.85	1450.58
5	CHHATTISGARH	26252.54	37852.25	23417.64606	22028.9235	15793.891	21644.62	130380.06	3342.70
6	GOA	761.99	474.01	320.2771858	0	216.009	135.6	569.57	0.00
7	GUJARAT	58997.09	37870.96	18621.64272	43441.224	12559.255	20780.3	63590.77	2439.02
8	HARYANA	9859.68	7794.25	18985.09427	13689.515	12804.383	9886.82	14306.85	1359.55
9	HIMACHAL PRADESH	4139.24	4712.23	2742.504557	2310.03	1849.666	2318.325	4434.53	81.68
10	JAMMU AND KASHMIR	9347.32	123.30	7888.383735	806.55	5320.273	3497.782	15482.32	0.00
11	JHARKHAND	36724.52	25481.55	27137.02292	18307.346	18302.402	26596.55	129233.56	1864.07
12	KARNATAKA	48024.51	45507.36	51867.69461	111288.51	34981.856	110329.3	52098.19	523.98
13	KERALA	25013.46	27283.87	32247.2343	30510.35	21748.954	39317.5	18226.79	2811.16
14	MADHYA PRADESH	61762.40	46372.06	62891.87547	18774.425	42417.048	43241.98	250875.10	9825.54
15	MAHARASHTRA	75093.75	92243.31	102822.2764	97972.731	69347.868	58003.84	128991.63	7674.28
16	MANIPUR	5633.39	1221.02	3270.353371	485.215	2199.489	366	10292.41	146.81
17	MEGHALAYA	9749.28	8548.09	5920.633041	6779.118	3981.945	2718.45	15492.24	376.99
18	MIZORAM	2574.53	1320.92	908.1846575	216.254	610.803	277.425	4371.69	7.88
19	NAGALAND	7340.45	0.00	1039.150848	826.918	698.885	0	8322.77	0.00
20	ODISHA	70031.18	72173.90	87693.07418	6751.427	59144.068	152642.5	221739.93	11877.95

21	PUNJAB	10681.36	577.39	30985.91056	2122.85	20898.262	0	13697.74	0.00
22	RAJASTHAN	46736.14	65563.28	55154.41241	64895.095	37198.563	51597	140096.15	6403.29
23	SIKKIM	1009.93	7.54	1288.122065	1207.5	866.332	239.65	2381.21	64.40
24	TAMIL NADU	48363.67	43725.73	29172.57081	22960.523	19675.266	21968.12	98715.06	0.00
25	TELANGANA	NA		36752.189	53671.63	24787.64	33700.1	28526.66	803.35
26	TRIPURA	9399.84	1461.94	6704.136034	5452.933	4508.894	4346.965	21587.69	4648.33
27	UTTAR PRADESH	162543.86	124292.87	232213.4278	240079.9855	156614.954	195395.9	322032.52	391.95
28	UTTARAKHAND	8210.64	2788.56	6694.359694	5375.7815	4514.971	5292.292	9880.77	9405.19
29	WEST BENGAL	101496.87	52715.89	236310.7478	213040.58	159378.367	299571	244362.21	0.00
30	ANDAMAN AND NICOBAR	1517.64	109.25	631.6915837	75.94	443.29	0	196.37	0.00
31	DADRA & NAGAR HAVELI	305.70	NR	162.3674458	39.03	113.945	0	282.83	0.00
32	DAMAN & DIU	118.18	NR	44.28433853	0	31.077	0	49.88	0.00
33	LAKSHADWEEP	137.47	1.21	16.65633417	0	11.689	0	70.92	0.00
34	PUDUCHERRY	776.61	NR	300	0	400	0	400.00	0.00
	Total	1389490.38	1057603.63	1409955.00	1383553.14	1409955.00	1383553.14	950875.00	1336101.79

PMAY: Pradhan Mantri Awaas Yojana